

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/422/ (IB)/2017  
NAME OF THE PETITIONER(S) : RANGANATH SPINNING INDUSTRIES  
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. Karthikeyan	Counsel for Respondent	B. Karthikeyan
2.	M. JAISHREE KUMARI.	Counsel for Petitioner.	M. Jaishree Kumari

ORDER

Counsel representing both the parties are present. Respondent Counsel submitted that they are intending to settle the matter by way of compromise. It is directed to file a memo of proposed compromise with the terms, by furnishing a copy to the other side. Put up on **16.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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